

ITEM NO.103

COURT NO.8

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7390-7396/2008

THE COMMERCIAL TAX OFFICER

Appellant(s)

VERSUS

M/S GOWTHAM RESIDENTIAL JR.COLLEGE

Respondent(s)

WITH

C.A. No. 138/2009 (XII-A)

C.A. No. 2401/2009 (XII-A)

C.A. No. 87/2010 (XII-A)

Diary No(s). 16931/2017 (IV-A)

(FOR ADMISSION and I.R. and IA No.65931/2017-CONDONATION OF DELAY
IN FILING and IA No.65932/2017-CONDONATION OF DELAY IN REFILING)

Date : 25-09-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Appellant(s) Mr. T. Vijaya Bhaskar Reddy, Adv.
Ms. Sujatha Bgadhi, Adv.
For Mr. G.N. Reddy, AOR

Ms. C. K. Sucharita, AOR

Mr. Guntur Prabhakar, AOR

For Respondent(s) Mr. Buddy A. Ranganadhan, Adv.
Ms. Stuti Krishn, Adv.
Mr. A. V. Rangam, AOR

Mr. G. Ramakrishna Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

By consent, list these matters after one
week.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER

